

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1849
ANSWERED ON:23.08.2012
ACTIVITIES UNDER MGNREGS
Patel Shri Devji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are allowed to work in private agricultural farms;
- (b) if so, the details thereof; and
- (c) the details of the procedure being followed in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, by providing on demand up to 100 days of guaranteed wage employment in a year to every rural household for doing unskilled manual work. The following activities on land or homestead owned by households belonging to the Scheduled Castes and the Scheduled Tribes or below poverty line families or the beneficiaries of land reforms or the beneficiaries under the Indira Awas Yojana of the government of India or of small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008, or the beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006, have been included in the list of activities for focus in schemes formulated by States under section 4 of the Act:-

- (i) provision of irrigation facility, dug out farm pond, horticulture, plantation, farm bunding and land development;
- (ii) agriculture related works, such as, NADEP composting, vermin-composting, liquid bio-manures;
- (iii) livestock related works, such as, poultry shelter, goat shelter, construction of pucca floor, urine tank and fodder trough for cattle, azolla as cattle-feed supplement;
- (iv) works in coastal areas, such as, fish drying yards, belt vegetation;
- (v) rural drinking water related works, such as, soak pits, recharge pits;
- (vi) rural sanitation related works, such as, individual household latrines etc.

The above works shall be taken up subject to the following conditions, namely:-

- (i) the households shall have the job card; and
- (ii) the beneficiaries shall work on the project undertaken on their land or homestead.

Gram Panchayats in meetings of the Gram Sabha and Ward Sabha are to determine the order of priority of works to be taken up under MGNREGA.